## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 63/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: Indian Turpentine & Rosin (O. Ltd V/s Syperior Industries Ltd Section of the companies act: U/s Sec. 252 Schedule 8 of I

<u>Signature</u> Representation Designation Name SI. NO. 1. Kalcesh Kumar Singh Adwede for STRCL Book Adv.
2. Sumil Saxena AR DITRLL Sunting
3. Mertingay sorvastara, Butorcement. AR. Apre Bareilly
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## CP NO.63/ALD/2017

Sh. Mrityunjay Srivastava, Enforcement Officer on behalf of provident Commission fund appeared. The petitioner counsel is directed to serve a copy of the petition to him.

The matter be listed on 5th September, 2017.

Dated:03.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash